

Vamsadhara Stage-II

3403. SHRI V. SOBHANADREESWARA RAO : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the Chief Ministers of Andhra Pradesh and Orissa have agreed to limit the area of submersion to 106 acres due to Vamsadhara Stage II;

(b) if so, whether Union Government have given clearance for Vamsadhara Stage-II proposal; and

(c) if not, the likely date by which the clearance will be accorded ?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI) : (a) Yes, Sir.

(b) No, Sir.

(c) Concurrence of the Government of Orissa to the modified proposal of Andhra Pradesh Government has not been received. Clearance from environmental angle and under the Forest (Conservation) Act, 1980, is also required.

NRI's Investment

3404. SHRI ANIL BASU :
SHRI BASUDEB ACHARIA :
SHRI SURESH KURUP :

Will the Minister of FINANCE be pleased to state :

(a) the sectors and schemes in which the Non-Resident Indians have invested in India since 1982-83;

(b) the profits earned and repatriated by the Non-Resident Indians so far from such schemes; and

(c) the number of persons who got employment in the schemes and projects raised from out of the investment made by the Non-Resident Indians ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS

IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) Non-Resident Indians have made investments both under the Direct Investment Scheme and the Portfolio Investment Scheme. Besides, they have also put money in Company Deposits and Bank Deposits. The main sectors where investments have been made are metallurgical, electrical, electronic, engineering, chemical and petrochemicals industries, hospitals and medical diagnostic equipments, food products, paper and pulp industries, hotel projects, plastic products; etc.

(b) and (c). Such information is not being maintained at present in this form.

Sickness in Textiles Engineering and Electrical Units

3405. SHRI ANIL BASU :
SHRI R.P. DAS :

Will the Minister of FINANCE be pleased to state :

(a) the reasons for high sickness in textiles, engineering and electrical units;

(b) the amount of bank credits extended to these units in the last three years, unit-wise and year-wise; and

(c) the manner in which Government propose to recover bank credits from these units ?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO) : (a) As per reports received from RBI and IDBI, the major reasons for sickness in textile, engineering and electrical industries, inter-alia, include excess capacity, demand recession, outdated technology and equipment, management deficiencies, non availability of power, etc.

(b) RBI has reported that the bank credit outstanding against large sick and non SSI sick textile, engineering and electrical units for the period ending December, 1985, December, 1986 and June, 1987 is given below :